

64

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.03.2018.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/Co mpany	Advocates / PCS's name for the Respondent
CP 234/16, TP 233/17	For orders	Indus Law	391/ 394	Maxheap Technologies Pvt. Ltd.		Sinchana M.R. for ROC & RD.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

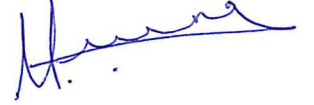
REPRESENTATION TO WHOM

SIGNATURE

1. PRERNA PONAPPA
(INDUSLAW)
9743041150
2. Sinchana M.R

Petitioner

ROC/RA



Sinchana M.R

ORDER

The matter is listed for Orders today. List it for Orders on 14.03.2018.


MEMBER (J)